

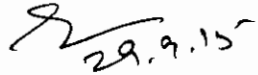
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 30-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No.648/11 Narain Das Sindhi Vs. Smt. Chandrakanta	Sudesh Bansal	
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 594/01 Chote Lal Vs. Ram Narayan	R.P. Garg	J.P. Goyal
3	Sh. O.P. Sharma - I RHJS (Retd. )	S.B. Civil Second Appeal No. 266/13 Bal Krishna Vs. Mohini	N.C. Sharma	Sanjay Verma
4	Sh. O.p.Sharma- I RHJS (Retd. )	S.B. Civil Second Appeal No. 21/09 Abdul Kadar Khan Vs. Sheryar Khan	Suresh Goyal	Hari Kishan Sharma Tanveer Ahmed
5	Sh. Harish Tripathi Advocate	D. B. Civil Misc. Appeal No. 1028/14 Krishankant Vs Smt. Archana	Nemi Chand Choudhary	Mohd. Anees
6	Sh. Sageer Ahammed, Advocate	S.B. Civil Second Appeal No. 213/10 Nooruddin Vs. Brijmohan	Deepak Pareek	
7	Sh. Pankaj Gupta , Advocate	S.B. Civil Second Appeal No. 96/05 Raj Kumar Vs. Radhey Shyam	P.L. Hassaria	R.K. Mathur
8	Sh. Manoj Sharma, Advocate	S.B. Criminal Revision Petition No. 662/15 Smt. Urvashi Agarwal Vs. Abhai Goyal	D.K. Bhardwaj	H.S. Sinsinwar
9	Ms. Raj Sharma , Advocate	S.B. Cri. Misc. Application for Bail Cancelalion of Bail No.12526/13 Mamta Arya Vs. State	Anil Upman	Manish Gupta
10	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 569/04 Trilok Chand Vs. Nagar Palika	Rakesh Sharma	M.R. Singhvi

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order



( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

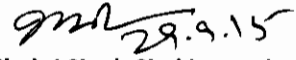
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 01-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan	Anoop Dhand	V.S. Chauhan
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil First Appeal No. 310/97 Smt. Suraj Devi Vs. Radheyshayam	Punit Singhvi	M.M. Ranjan
3	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 8602/2015 Anil Vaishnav Vs. State	Rajesh Sharma	
4	Sh. Raj Kumar Yadav, Advocate	S.B. Civil Misc. Appeal No. 99/12 Anurag Gupta Vs. Seema Gupta	Jitendra Sharma	Manish Gupta
5	Sh. Vikas Jain, Advocate	S.B. Civil Second Appeal No. 37/15 Anil Kumar Vs. Sh. Vardhman Sthankvasi	Prahlad Sharma	Devendra Sharma
6	Sh. J.P. Gupta, Advocate	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Leela	A.S. Shekhawat	K.C. Sharma
7	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Revision Petition no. 690/15 Bharat Kumar Vs. Radjulari	Sanjay Singhal	
8	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Misc. Petition No. 2336/15 Manish Kejriwal Vs. State	P.C. Bhandari V.K. Gupta	Dinesh Hissaria
9	Sh. Ankur Rastogi, Advocate	S.B. Civil Transfer Petition No. 41/15 & 40/15 Smt. Aarti Bhandari Vs. Neelesh Surana	Anil Upman	Shailendra Shrivastava
10	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 546/98 Mohammed Jamil Vs. Nagar palika Sangod	Sanjay Mehrishi	Shailesh Prakash Sharma

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By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)